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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 17th July, 2020.

No.HC.VII-348/2012/2498/A ### Hon'ble the High Court has been pleased to nominate the following officers as **Master Trainer**, for conducting district-wise online awareness programme for Advocates in regional Language on the topic "**e-Filing and e-Courts Services**", on **Saturday, 25th July, 2020, from 03:00 PM to 04:00 PM:**

Sl. No	Name of the District	Name of the Master Trainer Nominated	Designation of the Master Trainer
1	Baksa, Barpeta, Bongaigaon, Cachar	Shri Jitu Moni Barman	Addl. District and Sessions Judge, FTC, Darrang, Mangaldai
2	Chirang, Darrang, Dhemaji, Dhubri	Shri Mahmud Hussain Barbhuiya	Counsellor, Family Court, Nalbari
3	Dibrugarh, Dima Hasao, Goalpara, Golaghat, Hailakandi	Shri Abhijeet Kumar Baruah	Chief Judicial Magistrate, Dibrugarh
4	Jorhat, Kamrup(M), Kamrup, Karimganj	Shri Nisanta Goswami	Joint Registrar (Recruitment), Gauhati High Court Guwahati
5	Karbi Anglong, Kokrajhar, Lakhimpur, Morigaon, Nagaon	Shri Kiran Lal Baishnab	Chief Judicial Magistrate, Golaghat
6	Nalbari, Sivasagar, Sonitpur, Tinsukia, Udalguri	Shri Satyajit Karmakar	Addl. Chief Judicial Magistrate, Golaghat

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Copy forwarded to:-

1. Smti R. Arulmozhiselvi, Member (Human Resources), e-Committee, Supreme Court of India, for information.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
3. The District & Sessions Judge, Darrang/Nalbari/Dibrugarh/Golaghat. He/She is requested to inform the concerned Master Trainers and to facilitate the online awareness programme to be conducted by the nominated Master Trainers, presently posted in their respective districts. He/She is further requested to share the online joining link and joining instructions for the said awareness programme with this Registry latest by 21st July, 2020.
4. The District & Sessions Judge, Baksa/ Barpeta/ Bongaigaon/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi /Jorhat /Kamrup (M), Guwahati /Kamrup, Amingaon/ Karimganj/ Karbi Anglong/ Kokrajhar/ Lakhimpur/ Morigaon/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia/ Udalguri. He/She is requested to coordinate with the District Bar Association of their respective districts, for ensuring participation of more number of Advocates in the awareness programme.
5. President/Secretary, Gauhati High Court Bar Association. He/She is requested to ensure participation of more number of advocates in the said awareness programme.
6. The Director, Judicial Academy, Assam. She is requested to facilitate the online awareness programme to be conducted by Joint Registrar (Recruitment), Gauhati High Court. She is further requested to share the online joining link and joining instructions for the said awareness programme with this Registry latest by 21st July, 2020
7. Shri Jitu Moni Barman, Addl. District and Sessions Judge, FTC, Darrang, Mangaldai for information and necessary action.
8. Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Nalbari for information and necessary action.
9. Shri Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Dibrugarh for information and necessary action.
10. Shri Nisanta Goswami, Joint Registrar (Recruitment) Gauhati High Court, Guwahati for information and necessary action.
11. Shri Kiran Lal Baishnab, Chief Judicial Magistrate, Golaghat for information and necessary action.

12. Shri Satyajit Karmakar, Addl. Chief Judicial Magistrate, Golaghat for information and necessary action.
13. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. N. Kotiswar Singh, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Manash Ranjan Pathak, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
17. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
18. The Private Secretary to Hon'ble Mrs. Justice Rumi Kumari Phukan, Gauhati High Court, Guwahati, for favour of her Lordship's kind information.
19. The Private Secretary to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
20. The Private Secretary to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
21. The Private Secretary to Hon'ble Mr. Justice Prasanta Kumar Deka, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
22. The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
23. The Private Secretary to Hon'ble Mr. Justice Hitesh Kumar Sarma, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
24. The Private Secretary to Hon'ble Mr. Justice Mir Alfaz Ali, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
25. The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
26. The Private Secretary to Hon'ble Mr. Justice Manish Choudhury, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
27. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
28. The C.A. to the Registrar General/Registrar (Vigilance/Admn./Estt.), Gauhati High Court, Guwahati.
29. Office File.

R. J. Karmakar
17.06.20
REGISTRAR JUDICIAL

A. G. J.
17.07.2020